

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3603  
ANSWERED ON:13.02.2014  
RAIN WATER HARVESTING  
Bhadana Shri Avtar Singh

**Will the Minister of WATER RESOURCES be pleased to state:**

(a) whether some State Governments have requested for providing assistance to implement the rain water harvesting schemes in their States; and

(b) if so, the details thereof and the funds provided by the Union Government to those States during the year 2011-12, Statewise

**Answer**

THE HON'BLE MINISTER OF HEALTH & FAMILY WELFARE AND WATER RESOURCES (SHRI GHULAM NABI AZAD)

(a) As per information available in this Ministry, proposals from three State Governments namely Karnataka, Uttar Pradesh and Haryana for providing assistance to implement rainwater harvesting schemes in their States were received. These proposals could not be considered as these proposals were received during the year 2012-13 i.e., in the XII Five Year Plan. During the XII Plan, a State Sector scheme on "Rainwater Harvesting and Artificial Recharge of Groundwater" was proposed, which was not approved. Hence, no scheme on rainwater harvesting and artificial recharge is under execution in the XII Plan.

(b) Central Ground Water Board (CGWB), under the Ministry of Water Resources had received 298 project proposals from 24 States for implementation of Demonstrative Artificial Recharge and Rain Water Harvesting under the scheme of 'Ground Water Management & Regulation' during the XI plan. Out of the 298 project proposals received, 133 projects from 21 States were sanctioned. State-wise details of projects received, sanctioned during the XI Plan and funds provided to these states during the year 2011-12 is given at Annexure.